
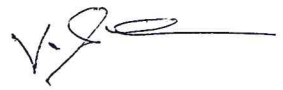


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S)	:	STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S)	:	MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION	:	433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SNEHA PRADEEP FOR ANIRUDH KRISHNAN	COUNSEL FOR THE PETITIONER	
2.	V. SITHANAY FOR V. KARUNAKARAN	Counsel for Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Respondent stated that matter is almost settled and a DD for Rs.10,94,781/- is also kept ready to hand over to other side and requested time for filing Joint Memo. At request time is enlarged. Put up on 20.12.2017.

-sd-

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)